

Filing under clause (d) of sub-regulation (5) of regulation 31 of the IBBI (Liquidation Process) Regulations, 2016

Name of the Corporate Debtor: C and C Construction Limited Date of Commencement of Liquidation: 07-10-2022; List of Stakeholders as on Date: 11-04-2023; Name of IP: Mr. Navneet Kumar Gupta; Process Number: 1; Last 5 digit of registration number: 10009

Sl. no.	Category of stakeholders	Summary of claims received		Summary of claims admitted		Amount of contingent claims	Amount of claims rejected	Amount of claims under verification	Details in annexure
		No. of claims	Amount (Rs.)	No. of claims	Amount (Rs.)				
1	Unpaid insolvency resolution process costs	0	0	0	0	0	0	0	NA
2	Liquidation costs incurred till date	0	0	0	0	0	0	0	NA
3	Secured financial creditors	13	36446766780	13	35169557021	0	1277209759	0	Annexure 3
4	Unsecured financial creditors	3	2727497465	3	2727497465	0	0	0	Annexure 4
5	Operational creditors (Workmen)	84	4824284	83	4209325	0	614960	0	Annexure 5
6	Operational creditors (Employees)	386	263877176	367	149078183	0	114798993	0	Annexure 6
7	Operational creditors (Government Dues)	6	206982907	5	168856325	0	38126582	0	Annexure 7
8	Operational creditors (other than Workmen, Employees and Government Dues)	265	3272580342.79	215	346162298.88	2453331581	473086463	0	Annexure 8
9	Other stakeholders, if any (other than financial creditors and operational creditors)	21	2195007522	2	899902608	94255742	18143476	1182705696	Annexure 9
Total		778	45117536476.79	688	39465263225.88	2547587323	1921980233	1182705696	